

GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT

No F.2(4)Nyay/2018

Date 5-10-18

NOTIFICATION

In exercise of the powers conferred by section 20 'B' of the Specific Relief Act, 1963, the State Government with the consultation of Hon'ble the Chief Justice of Rajasthan High Court hereby designates the following Civil Courts mentioned in column no. 3 as Special Courts, within the local limits of the area to exercise jurisdiction and to try a suit under this Act in respect of Contracts relating to infrastructure projects:-

| <i>S.N.</i> | <i>Name of Judgeship</i> | <i>The courts designated as Special Courts to try the suits under Specific Relief Act in respect of Contracts relating to Infrastructure Projects under Section 20 B of the Specific Relief Act.</i> | <i>Jurisdiction of the Special court(s) mentioned in column No.3</i> |
|-------------|--------------------------|--|--|
| <i>1</i> | <i>2</i> | <i>3</i> | <i>4</i> |
| 1. | Ajmer | 1. Additional District Judge No. 1, Ajmer 2. Sr. Civil Judge, Ajmer 3. Civil Judge, Ajmer District | Revenue District Ajmer |
| 2. | Alwar | 1. Additional District Judge No. 1, Alwar 2. Sr. Civil Judge, Alwar 3. Civil Judge No. 1, Alwar | Revenue District Alwar |
| 3. | Balotra | 1. Additional District Judge, Balotra 2. Sr. Civil Judge/ (ACJM), Balotra 3. Civil Judge, Balotra | Revenue District Barmer |
| 4. | Banswara | 1. Additional District Judge, Banswara 2. Sr. Civil Judge, Banswara 3. Civil Judge, Banswara | Revenue District Banswara |
| 5. | Baran | 1. Additional District Judge /No. 1, Baran 2. Sr. Civil Judge, Baran 3. Civil Judge, Baran | Revenue District Baran |
| 6. | Bharatpur | 1. Additional District Judge No. 1, Bharatpur 2. Sr. Civil Judge, Bharatpur 3. Civil Judge, Bharatpur | Revenue District Bharatpur |
| 7. | Bhilwara | 1. Additional District Judge No. 1, Bhilwara 2. Sr. Civil Judge, Bhilwara 3. Addl. Civil Judge No.1, Bhilwara | Revenue District Bhilwara |

| <i>S.N.</i> | <i>Name of Judgeship</i> | <i>The courts designated as Special Courts to try the suits under Specific Relief Act in respect of Contracts relating to Infrastructure Projects under Section 20 B of the Specific Relief Act.</i> | <i>Jurisdiction of the Special court(s) mentioned in column No.3</i> |
|-------------|--------------------------|--|--|
| 8. | Bikaner | 1. Additional District Judge No. 1, Bikaner 2. Sr. Civil Judge, Bikaner 3. Civil Judge, Bikaner | Revenue District Bikaner |
| 9. | Bundi | 1. Additional District Judge No. 1, Bundi 2. Sr. Civil Judge, Bundi 3. Civil Judge, Bundi | Revenue District Bundi |
| 10. | Chittorgarh | 1. Additional District Judge No. 1, Chittorgarh 2. Sr. Civil Judge, Chittorgarh 3. Civil Judge, Chittorgarh | Revenue District Chittorgarh |
| 11. | Churu | 1. Additional District Judge, Churu 2. Sr. Civil Judge, Churu 3. Civil Judge, Churu | Revenue District Churu |
| 12. | Dausa | 1. Additional District Judge, Dausa 2. Sr. Civil Judge, Dausa 3. Civil Judge, Dausa | Revenue District Dausa |
| 13. | Dholpur | 1. Additional District Judge, Dholpur 2. Sr. Civil Judge, Dholpur 3. Civil Judge, Dholpur | Revenue District Dholpur |
| 14. | Dungarpur | 1. Additional District Judge, Dungarpur 2. Sr. Civil Judge, Dungarpur 3. Civil Judge, Dungarpur | Revenue District Dungarpur |
| 15. | SriGanganagar | 1. Additional District Judge No. 1, SriGanganagar 2. Sr. Civil Judge, SriGanganagar 3. Civil Judge, SriGanganagar | Revenue District SriGanganagar |
| 16. | Hanumangarh | 1. Additional District Judge No. 1, Hanumangarh 2. Sr. Civil Judge, Hanumangarh 3. Civil Judge, Hanumangarh | Revenue District Hanumangarh |
| 17. | Jaipur Metro. | 1. Additional District Judge No. 1, Jaipur Metro. 2. Sr. Civil Judge, Jaipur Metro. 3. Additional Civil Judge No.1, Jaipur Metro. | Municipal Corporation, Jaipur Metropolitan area of Revenue District Jaipur |

| S.N. | Name of Judgeship | The courts designated as Special Courts to try the suits under Specific Relief Act in respect of Contracts relating to Infrastructure Projects under Section 20 B of the Specific Relief Act. | Jurisdiction of the Special court(s) mentioned in column No.3 |
|------|-------------------|---|---|
| 18. | Jaipur District | 1. Additional District Judge No. 1, Jaipur District 2. Sr. Civil Judge, Jaipur District 3. Civil Judge, Jaipur District | Revenue District Jaipur (Except Municipal Corporation area Jaipur Metropolitan) |
| 19. | Jaisalmer | 1. Additional District Judge, Jaisalmer 2. Sr. Civil Judge, Jaisalmer 3. Civil Judge, Jaisalmer | Revenue District Jaisalmer |
| 20. | Jalore | 1. District Judge, Jalore 2. Sr. Civil Judge, Jalore 3. Civil Judge, Jalore | Revenue District Jalore |
| 21. | Jhalawar | 1. Additional District Judge, Jhalawar 2. Sr. Civil Judge, Jhalawar 3. Civil Judge, Jhalawar | Revenue District Jhalawar |
| 22. | Jhunjhunu | 1. Additional District Judge No. 1, Jhunjhunu 2. Sr. Civil Judge, Jhunjhunu 3. Civil Judge, Jhunjhunu | Revenue District Jhunjhunu |
| 23. | Jodhpur Metro. | 1. Additional District Judge No. 1, Jodhpur Metro. 2. Sr. Civil Judge, Jodhpur Metro. 3. Civil Judge, Jodhpur Metro. | Municipal Corporation, Jodhpur Metropolitan area of Revenue District Jodhpur |
| 24. | Jodhpur District | 1. Additional District Judge, Jodhpur District 2. Sr. Civil Judge, Jodhpur District 3. Civil Judge, Jodhpur District | Revenue District Jodhpur (Except Municipal Corporation area Jodhpur Metropolitan) |
| 25. | Karauli | 1. Additional District Judge, Karauli 2. Sr. Civil Judge, Karauli 3. Civil Judge, Karauli | Revenue District Karauli |
| 26. | Kota | 1. Additional District Judge No. 1, Kota 2. Sr. Civil Judge, Kota 3. Additioanl Civil Judge (North) No.1, Kota | Revenue District Kota |
| 27. | Merta | 1. Additional District Judge, Merta 2. Sr. Civil Judge-(ACJM), Merta 3. Civil Judge, Merta | Revenue District Nagaur |
| 28. | Pali | 1. Additional District Judge, Pali 2. Sr. Civil Judge, Pali 3. Civil Judge, Pali | Revenue District Pali |

| S.N. | Name of Judgeship | The courts designated as Special Courts to try the suits under Specific Relief Act in respect of Contracts relating to Infrastructure Projects under Section 20 B of the Specific Relief Act. | Jurisdiction of the Special court(s) mentioned in column No.3 |
|------|-------------------|---|---|
| 29. | Pratapgarh | 1. District Judge, Pratapgarh 2. Sr. Civil Judge, Pratapgarh 3. Civil Judge, Pratapgarh | Revenue District Pratapgarh |
| 30. | Rajsmamand | 1. Additional District Judge, Rajsmamand 2. Sr. Civil Judge, Rajsamand 3. Civil Judge, Rajsmamand | Revenue District Rajsmamand |
| 31. | Sawai Madhopur | 1. Additional District Judge, Sawai Madhopur 2. Sr. Civil Judge, Sawai Madhopur 3. Civil Judge, Sawai Madhopur | Revenue District SawaiMadhopur |
| 32. | Sikar | 1. Additional District Judge No. 1, Sikar 2. Sr. Civil Judge, Sikar 3. Civil Judge, Sikar | Revenue District Sikar |
| 33. | Sirohi | 1. District Judge, Sirohi 2. Sr. Civil Judge, Sirohi 3. Civil Judge, Sirohi | Revenue District Sirohi |
| 34. | Tonk | 1. Additional District Judge, Tonk 2. Sr. Civil Judge, Tonk 3. Civil Judge, Tonk | Revenue District Tonk |
| 35. | Udaipur | 1. Additional District Judge No. 1, Udaipur 2. Sr. Civil Judge, Udaipur 3. Additional Civil Judge (North) No.1, Udaipur City. | Revenue District Udaipur |

By Order of H.E. the Governor


5/10/18

(Mahaveer Prasad Sharma)

Principal Secretary to the Government

RAJASTHAN HIGH COURT, JODHPUR

No.: General/II/26/2018/1235

Dated : 09/10/2018

Copy forwarded to the following for information and necessary action:-

1. All the Registrars, Rajasthan High Court, Jodhpur/ Bench Jaipur.
2. All the District & Sessions Judges with the direction to circulate amongst all subordinate courts,
3. All concerned courts.
4. A.O.J. Computer cell with a direction to upload the same on high court website.


09-10-18
REGISTRAR (RULES)